

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 30(ND)/2017
CA NO.

CORAM:

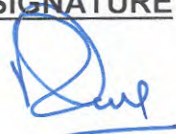
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Loy Antony Gomes
V/s
Loy Trading Exim Pvt. Ltd.

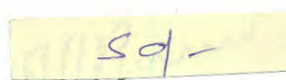
SECTION OF THE COMPANIES ACT: 98(1)


S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Alok Kumar Kuchhal	Adv.	Petitioner	

ORDER

Learned counsel for the petitioner requests for a short adjournment.

List on 31.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)